

(55)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 04/(MAH)/2011

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Justice B. G. Kolse Patil
V/s.
M/s. Sakal Papers Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Akshay B. Udeshi - Advocate M/s Sajay Udeshi & Co. Advocates for Petitioner	i/b	{ Akshay B. Udeshi
2.	Mr. Dervashish Godbole -Adv	i/b ALM Legal Adv for Respondent	{ D. Godbole

ORDER
TCP 04/111A/NCLT/MB/MAH/2011

At request of the parties, list this matter on 19.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)